## NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH**

EP-13 (ND)2017 in C.P. of 124(ND)2016

PRESENT: SMT. INA MALHOTRA

Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.08.2017

NAME OF THE COMPANY:Dr. AbhilashV/s. Unitech Ltd.

SECTION OF THE COMPANIES ACT: 424 of the Companies Act, 2013

S.NO. NAME

**DESIGNATION** 

REPRESENTATION SIGNATURE

Present:Mr. Rakesh Taneja, Advocate for the Petitioner Mr. Babanjeet Singh, Advocate for the Respondent

## Order

Notice is accepted by Mr. Babanjeet Singh on behalf of the Respondent. He prays that paper book be supplied to him. The same be done.

To come up on 1st September, 2017.

(Ina Malhotra) Member (J)